

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-44/2004/11972/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 14th December, 2023.

Sub:- **Casual Leave.**

Ref:- Your letter No.DJ(S) 6185, dtd. 11.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.12.2023, alongwith station leave permission, from the evening of 11.12.2023 till the morning of 13.12.2023.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-44/2004/11973/A, dated , 14-12-23
Copy to:

- ✓1. The Project Manager, Gauhati High Court.

Sdf
JT. REGISTRAR (VIGILANCE)